

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 15th March, 2019

NO. LJ (B) 17/2019/38 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints with immediate effect the following Non-MCS Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates in connection with the forthcoming General Election to the Lok Sabha and Bye Election to 48-Selsella (ST) Legislative Assembly Constituency – 2019 for a period up to the end of the Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri Welstar Marak, ADO, Dadenggre.	West Garo Hills, Tura	Deputy Commissioner, West Garo Hills.
2.	Shri Jamsireng A.D. Shira, AE, PWD, NH Division, Barenggapara.	-do-	-do-
3.	Shri Sonny Parriat, A.E.E., PWD, Tura North Division.	-do-	-do-
4.	Dr. Surujit Hajong, AH & Vety. Officer, State Vety. Dispensary, Tikrikilla.	-do-	-do-
5.	Shri Pancha Baida, CDPO, ICDS, Tikrikilla, West Garo Hills.	-do-	-do-
6.	Shri Sengjang G. Momin, SDO, PHE, Phulbari.	-do-	-do-
7.	Shri Gregory R. Marak, SDO, PWD (Roads), NEC-II, Tikrikilla.	-do-	-do-
8.	Shri Hiudrin G. Momin, AE, PWD, Tura North Division.	-do-	-do-
9.	Dr. Pranab Rabha, AH & Veterinary Officer, Belguri, Tikrikilla.	-do-	-do-
10.	Shri John F.G. Momin, AEE, PWD (Roads), Tura North No. II, Phulbari.	-do-	-do-
11.	Dr. Pankaj Basumatary, AH & Veterinary Officer, Belguri, Tikrikilla.	-do-	-do-
12.	Shri Rimiki Pachiang, A.E.E., PWD, Electrical Sub-Division.	-do-	-do-
13.	Shri Balsrang M. Sangma, Inspector of Taxes, O/o Superintendent of Taxes, Enf Br.	-do-	-do-

14.	Shri Sidhartha S. Koch, CDPO, Selsella.	-do-	-do-
15.	Shri Freddy W. Momin, IPO, DCIC.	-do-	-do-
16.	Shri Lemark Sangma, A.E.E. PWD (R), NH Sub- Division No. III, Barenggapara.	-do-	-do-
17.	Shri Bilgrak Marak, SDO, PHE, North Division, Tura.	-do-	-do-
18.	Shri Cassius Clay K. Sangma, AEE, PWD, Barenggapara Sub- Division.	-do-	-do-
19.	Shri Arbilance N. Sangma, SDO (Electrical), PHE, Tura.	-do-	-do-
20.	Shri Medan Fernando R. Marak, Lecturer, Tura Govt. College.	-do-	-do-
21.	Smti Karen A. Momin, SO, District & Local Research Station & Laboratories, Sangsanggre.	-do-	-do-
22.	Smti Tashri Momin, Project Director, ATMA, Sangsanggre, West Garo Hills, Tura.	-do-	-do-
23.	Shri Julien Hardy R. Marak, Horticulture Development Officer, Rongram.	-do-	-do-
24.	Shri Corbeth Homa D. Sangma, Asstt. Soil & Water Conservation Officer, Tura.	-do-	-do-
25.	Shri John F.D. Shira, Assistant Executive Engineer, PWD (R) NH Division, Tura.	-do-	-do-
26.	Shri Izar G. Momin, SDO, PHE, Tura.	-do-	-do-
27.	Shri Rupam Hajong, Assistant Engineer, Selsella C & RD Block.	-do-	-do-
28.	Shri Jarnash C. Marak, Tourist Officer, GHADC, Tura.	-do-	-do-
29.	Shri Hamlet Born Lyngdoh, District Statistical Officer, Tura.	-do-	-do-
30.	Shri Cherak Flint R. Marak, Functional Manager, DIIC, Tura.	-do-	-do-
31.	Smti Elphina B. Sangma, ADO, Dadenggre.	-do-	-do-
32.	Dr. Serenbel W. Momin, SDO (Vety.), Dadenggre.	-do-	-do-
33.	Dr. Tangkam L.N. Sangma, AH & Vety. Officer, Dadenggre.	-do-	-do-
34.	Dr. Hadasa B. Sangma, AH & Vety Officer, Selsella C&RD Block.	-do-	-do-

35.	Shri Mingnam K. Sangma, Inspector of Taxes, O/o Supdt. of Taxes, Circle-I, Tura.	-do-	-do-
36.	Dr. Jugal Koch, AH & Vety. Officer, State Vety. Dispensary, SDVO Office, Dadenggre.	-do-	-do-
37.	Shri Janseng Ch. Momin, Inspector, District Statistical Office, Tura.	-do-	-do-
38.	Dr. Silnang K. Marak, AH & Vety Officer, Rajabala Vety Dispensary.	-do-	-do-
39.	Shri Teseng M. Sangma, ADO, SDO Office (Agri.), Dadenggre.	-do-	-do-
40.	Shri Sengkam W. Momin, ADO, SDO (Agri.), Dadenggre.	-do-	-do-
41.	Shri Nicl Salgra N. Marak, Extension Officer, District Handloom Office, Tura.	-do-	-do-
42.	Smti Aldrina B. Marak, HDO, Office of the District Horticulture Officer, Tura.	-do-	-do-
43.	Smti Tina Merry Marak, SO, District & Local Research Station & Laboratories, Sangsanggre.	-do-	-do-
44.	Smti Leberitha D. Shira, Superintendent, CDPO, Tura.	-do-	-do-
45.	Smti Mukta Sangma, SO, District & Local Research Station & Laboratories, Sangsanggre.	-do-	-do-
46.	Shri Gilchrist Sangma, IPO, DCIC, Tura.	-do-	-do-
47.	Smti Elvera Ch. Momin, HDO, Rongram Dev Block, Rongram.	-do-	-do-
48.	Shri Zechariah Ch. Marak, Deputy Chief Forest Officer, GHADC, Tura.	-do-	-do-
49.	Smti Namchi Frieda R. Marak, Functional Manager, DCIC, Tura.	-do-	-do-
50.	Shri Batseng W. Momin, ADO, O/o DAO, Tura.	-do-	-do-
51.	Smti Salma G. Momin, HDO, Rongram.	-do-	-do-
52.	Smti W.E.M. Marak, CDPO, Gambegre.	-do-	-do-
53.	Shri Alex Bilbat R. Marak, HDO, Selsella.	-do-	-do-
54.	Shri Bester Ch. Marak, SDO, PWD (Roads).	-do-	-do-
55.	Shri Trevor N. Sangma, Inspector of Taxes, Tura Circle- II.	-do-	-do-

56.	Smti Gisilchi M. Sangma, AEE, PWD, NEC Division-III Division, Tura.	-do-	-do-
57.	Smti Ashdica A. Sangma, A.E.E., PWD (R), Phulbari.	-do-	-do-
58.	Shri Armstrong K. Marak, Lecturer, Tura Govt. College.	-do-	-do-
59.	Smti Brondie D. Shira, Industrial Promotion Officer, DIIC, Tura.	-do-	-do-
60.	Smti. Moalong K. Marak, Fishery Officer, Tura.	-do-	-do-
61.	Shri Kartikchand T. Sangma, Deputy Chief Forest Officer, GHADC, Tura.	-do-	-do-
62.	Shri Sengwat T. Sangma, E.E.(CEW), AH & Vety., Tura.	-do-	-do-
63.	Smti Changrime M. Momin, HDO, Tura.	-do-	-do-
64.	Shri Hilberth Marak, Horticulture Development Officer, Dalu C&RD Block.	-do-	-do-
65.	Shri Silnang A. Sangma, AEE, NEC Division, Tura.	-do-	-do-
66.	Shri Jaseng P. Marak, JE, Gambegre Block.	-do-	-do-
67.	Shri Ezian Sengba K. Sangma, A.E., PWD, Barenggapara.	-do-	-do-
68.	Dr. Cartina M.K. Sangma, AH & Vety Officer, BDO, Gambegre C&RD.	-do-	-do-
69.	Shri Debasish R. Marak, Lecturer, Tura Government College.	-do-	-do-

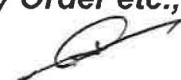

(E.M. Donn),

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

Dated Shillong, the 15th March, 2019

MEMO.NO. LJ (B) 17/2019/38 -A,
Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. Joint Secretary to the Govt. of Meghalaya, Elections Deptt. & Additional Chief Electoral Officer, Meghalaya, Shillong with reference to letter No. EL.109/2015/133, Dt. 14.3.2019.
4. The Returning Officer, 2-Tura (ST) Parliamentary Constituency, office of the Deputy Commissioner, West Garo Hills, Tura.
5. Personnel A.R (A) Department.
6. Election Department.
7. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
8. Director of Information and Public Relation, Meghalaya, Shillong

By Order etc.,


Joint Secretary to the Govt. of Meghalaya
Law (B) Department.

as/